

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI


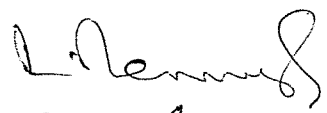

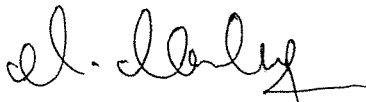
(29)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28-08-2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/29/2018  
NAME OF THE PETITIONER(S) : DHARAMCHAND KOCHAR & 1  
NAME OF THE RESPONDENT(S) : K.D.P PROPERTIES PVT LTD & 1  
SECTION : 241/242

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

R. CHANDRA MOHAN	Counsel for Petitioner	
R. Lakshmi S H	Counsel for Respondent	
R. SUBRAMANIAN	Counsel for 9282102553 Respondent	
M. MARIAM BEEVI	Counsel for Respondent	

ORDER

Based on the S.R.No.3603 filed by the Petitioner seeking appointment of valuer,  
list this unnumbered application along with the main Company Petition  
CP/29/2018 for hearing on 01.10.2019.

(B.S.V.PRAKASH KUMAR)  
Member (Judicial)